

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO. 917

TO BE ANSWERED ON THE 1<sup>ST</sup> MARCH, 2016/PHALGUNA 11, 1937 (SAKA)

CEASEFIRE VIOLATION

917. SHRI P.K. BIJU:  
SHRI VENKATESH BABU T.G.:  
SHRI K.N. RAMACHANDRAN:  
SHRI INNOCENT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware of the increasing incidents of terror attacks in Jammu and Kashmir, infiltration and continued shelling from across the border in bordering areas in the recent past in which large number of security people and civilians lost their lives;

(b) if so, the details thereof and the number of such incidents occurred and the number of security personnel/civilians injured/killed in those incidents during the last three years and the current year, State-wise;

(c) whether steps are being taken by the Government to improve the safety and security in the sensitive locations and to protect the lives of security forces and common man including holding dialogue with Pakistani authorities; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): The number of terrorist incidents in Jammu and Kashmir and the number of security personnel/ civilians killed/injured in these incidents during the last three years and current year is as under:-

Year	No. of terrorist incidents	Civilians		Security personnel	
		Killed	Injured	Killed	Injured
2013	170	15	31	53	74
2014	222	28	71	47	84
2015	208	17	70	39	103
2016 (upto 21 <sup>st</sup> Feb)	21	1	0	7	14

The number of ceasefire violations along the International Border in Jammu and Kashmir and no. of civilians and Border Security Force personnel killed/injured in these incidents during last three years and current year is as under:-

Year	No. of ceasefire violation along International Border	Civilians		Border Security Force personnel	
		Killed	Injured	Killed	Injured
2013	148	-	19	2	17
2014	430	12	86	2	15
2015	253	8	49	1	4
2016 (upto January)	-	-	-	-	-

The infiltration details during last three years and current year is as under:-

Year	Attempted	Killed	Returned	Arrest/Surrendered	Successful
2013	277	38	142	0	97
2014	222	52	105	0	65
2015	121	46	41	1	33
2016 (upto January)	3	-	-	-	3

(c) & (d): The following steps have been taken in this regard:-

(I) The Government has adopted various counter measures to neutralise these efforts and capabilities of militants to disturb peace in the State. The Government has also encouraged policies to mainstream the youth, including providing employment opportunities to wean them away from militancy. Some of the visible area of focus includes:-

(i) Proactively take suitable measures by all the SFs to safeguard the borders from cross-border terrorism and to contain militancy.

(ii) To ensure that the democratic process is sustained and primacy of civil administration is restored to effectively tackle the socio-economic problems facing the people on account of the effects of prolonged militancy in the State, and

(iii) To ensure sustained peace process and to provide adequate opportunities to all sections of the people in the State who eschew violence to effectively represent their view points and to redress their genuine grievances.

(II) The Government of India in tandem with the State Government, have adopted a multi-pronged approach to contain cross border infiltration, which, inter-alia, include Strengthening of border management and multi-tiered deployment along the International Border / Line of Control, and near the ever changing infiltration routes, construction of border fencing, improved technology, weapons and equipments for SFs, improved intelligence and operational coordination; and synergizing intelligence flow to check infiltration and pro-active action against terrorists within the State. These include a pilot project for 24x7x365 surveillance on two riverine patches of the Indo-Pak border in Jammu region amounting to Rs. 10 crore; a pilot project for construction of 60 bunkers at the cost of Rs.3 crore along International Border for safeguards of the civilians during cross border firing, and construction of culverts/bridges across the nullahs along the IB.

Besides, Government has repeatedly emphasised, including at the highest level, the need for Pakistan to uphold the sanctity of the Line of Control and abide by the ceasefire commitment of 2003 along the International Border and Line of Control in Jammu and Kashmir. Ceasefire violation are taken up with Pakistani authorities through the established mechanism of hotlines, flag meetings as well as talks between the Directorate Generals of Military Operations (DGMO).

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